

a report dated 8.11.98 to the President of India regarding large-scale illegal migration from East Pakistan/Bangladesh over several decades and that the same poses a grave threat both to the identity of the Assamese people and to our national security.

(c) A series of measures have been taken by the Government to curb the problem of infiltration of Bangladeshi nationals into India. These measures include raising of additional battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. The matter has also been taken up with the Government of Bangladesh on various occasions. The progress of these measures is reviewed regularly at various levels.

Killings due to Terrorist Activities

3093. SHRI DATTA MEGHE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of civilians/security personnel/terrorists killed in the terrorist activities during the year till date, State-wise; and

(b) the details of the effective steps taken by the Union Government to check these activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) A statement is enclosed.

(b) 'Public Order' and 'Police' being State subjects, it is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is being taken to facilitate coordination of the anti-terrorist operations of different States and to improve flow of information useful for control of their activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of paramilitary forces etc. In certain special circumstances, financial assistance has also been given to some of the affected States over and above the on-going allocation for modernisation of police and supply of weapons.

Statement

State-wise number of persons killed in terrorist activities during the current year (upto 10.3.1999)

States	Number of persons killed		
	Civilians	SF/Police	Militants
Jammu & Kashmir	108	34	140 (during the current year upto 28.3.1999)
Assam	58	10	21
Manipur	16	17	16
Meghalaya	4	2	2
Nagaland	3	—	18
Tripura	37	—	4